659

"for regulation of, and assistance to film industry in the State", provision for financial assistance to the industry and other assistance to the business of production, distribution and exhibition and any other business ancillary thereto and io deal with the abuses found in the industry and to establish a Code of Conduct.

The Committee has also recommended the relaxation of existing restrictions regarding location of cinsmas and has recommended tliat the Board should, with a grant from the State Government, advance loans for production of films, construction of cinema houses and modernisation of laboratories and studios under certain conditions. The Committee has aho recommended certain steps for self-regulation within the industry, revision of the existing Amusement Tax scale and the institution of an enquiry into the conditions of the workers in the cinema industry.

The Ad Hoc Committee on the prop-sals of the West Bengal Film Industry has similarly recommended formation of a State Film and Development Corporation, liberalisation of grant of cinema licenses, introduction of a Development Cess to be devoted for the improvement of the film industry through the proposed Corporation.

Part (<?) (i) The State Government have taken steps to liberalise the grant of cinema licences and have circulated to the District Licensing Authorities the names and places recommended by the ad hoc Committee where new cinema houses can be established.

- (ii) The State Government are taking steps to acquire on lease or otherwise in Calcutta at least three Cinema houses to form an exclusive chain of release house? for films produced in the State
- (iii) The State Government propose to issue an order reserving a certain percentage of the show time in each cinema house for compulsory exhibition of feature films produced in the State, which, it is believed, will increase the exploitation potential of such films;
- (iv) The State Government have set up a Film (Production and Development) Committee to generally advise the State | Government on matters relating to the Film industry; and
- (v) The same Committee has also been entrusted with a task of formulating a scheme for the setting up of the State Film Finance and Development Board on the lines of the S«n Committee recommendation.

राजनीतिक बलों के बारे में ग्राल इंडिया रेडियो से प्रसारण

254. श्रीजे० पी० मादव : श्रीमान सिंह वर्मा:

क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्ष के भीतर आल इंडिया रेडियो ने कितने अखिल भारतीय राजनीतिक दलों के बार्षिक अधिवेशनों का समाचार प्रसारित किया तथा अलग अलग दलों को कितने-कितने मिनट का समय दिया गया?

A.I.R. BROADCAST ON POLITICAL PARTIES

254. SHRI J. P. YADAV:

SHRI MAN SINGH VARMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number of annual conferences of the all India political parties about which news was broadcast by the All India Radio during the last three years and how man)

सूचना तथा प्रसारण मंत्री (श्री के० के० शाह):
सम्बन्धित आंकड़े उपलब्ध नहीं हैं; क्योंकि
समाचार बुलेटिन की प्रतियां एक वर्ष से
अधिक नहीं रखी जाती। यही नहीं, एक वर्ष
के बुलेटिनों की जांच करना भी एक विशाल
कार्य होगा; क्योंकि दिल्ली के केन्द्रीय समाचार
कक्ष और प्रादेशिक केन्द्रों से केवल 24 घण्टे
की अवधि में 177 समाचार बुलेटिन जारी
किये जाते हैं।

t[THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K- K. SHAH): The relevant data are not available as copies of the news bulletins are not maintained for more than a year. Examination of the bulletin for even one year will be a colossal task as in a period of only 24 hours as many as 177 news bulletins are issued from the Central News Room in Delhi and the Regional Stations.]

†[] English translation.